

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CP 200/H
PETITION NUMBER : TCP/390/ (IB)/2017
NAME OF THE PETITIONER(S) : SOUTHERN ELECTRIC CORPORATION
NAME OF THE RESPONDENT(S) : SABASH ENGINEERING (CHENNAI) PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	R. Nandhin For S.S. Rajesh	For Petitioner	[Signature]
2	K.S. Natarajan	Rep. Amardasanth for Petr.	[Signature]

ORDER

Counsel representing both the parties are present. While making submissions, counsel for petitioner submitted that she has complied with the statutory requirements like filing the affidavit and bank statement and other required statutory formalities to be complied as per the provisions of the IB Code, 2016 and the notification of the MCA dated 29.6.2017. Counsel for respondent prayed time for making submissions. Time extended at request. Put up on 10.08.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)